

NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU HELD ON 31-01-2017


**PRESENT: SHRI RATAKONDA MURALI, MEMBER (J) AND  
DR. ASHOK KUMAR MISHRA, MEMBER (T)**

APPLICATION NUMBER : EP 10/2015  
PETITION NUMBER : TP 94/16  
NAME OF THE PETITIONER (S) : K. RAVINDER REDDY  
NAME OF THE RESPONDENT (S) : ALLIANCE BUSINESS SCHOOL & 2 OTHERS.  
UNDER SECTION : 111

S.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
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BHAIRAV KUTTAIAH  
9986642069

RESPONDENT . 1.



M.S. SHYAMSUNDRAR  
0845063533

APPLICANTS CA 7/2016



Counsel for Respondent No.1 is present. Already vakalat was filed on behalf of petitioner. Counsel for petitioner is absent today. For filing 2 sets of copies. Petitioner is directed to take notice on Respondents No.2 and 3 by collecting notices from the Registry. Posted to 01.03.2017.

Counsel for petitioner in CA No.07/2016 has since turned up. He is informed about the date of hearing. Posted to 01.03.2017.

  
MEMBER (J)

  
MEMBER (T)